

31

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 08/(MAH)/2012

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd. & Ors.

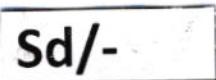
SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

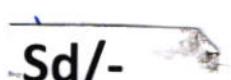
S. No.	NAME	DESIGNATION	SIGNATURE
1	Joseph Kodiarthar - Se Counsel Eric Correa Atul Desai Kavya Shah i/b Kanga & Company Advocates for Petitioner	Advocates	

Abreza Farzuliboy
a/w Shahnur Pradhan
and Aashdin Chivalwala
i/b HSA Advocates
for Respondent

ORDER
TCP No.08/ 111/NCLT/MB/MAH/2012

Part heard. List this matter on 14.11.2017.


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)